

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**RAJYA SABHA
STARRED QUESTION NO. 48
ANSWERED ON 24TH JULY, 2025**

ASSET MONETIZATION BY DEPARTMENT OF POSTS

48 SHRI SAKET GOKHALE:

Will the Minister of Communications be pleased to state:

- (a) the details of the proposed asset monetization plan of the Department of Posts;
- (b) whether any land or real estate belonging to the department will be sold to private or commercial entities;
- (c) the methodology proposed for identifying real estate assets that are to be monetized; and
- (d) whether any comprehensive study has been carried out to identify assets to be monetized, if so, the details thereof and the parameters used to determine assets that are to be monetized?

ANSWER

**MINISTER OF COMMUNICATIONS AND DEVELOPMENT OF NORTH EASTERN
REGION
(SHRI JYOTIRADITYA M. SCINDIA)**

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS
(a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO.48 FOR 24TH JULY, 2025
REGARDING “ASSET MONETIZATION BY DEPARTMENT OF POSTS.”**

(a) No asset monetization plan has been prepared by the Department of Posts.

(b) to (d) Does not arise in view of (a) above.
